

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.209 of 2017 (SZ)**

**Applicant(s)**

1. Environmental Health & Safety Research & Development Centre (EHSRDC) Through its Managing Director Having its office at No. 13/2, 1<sup>st</sup> Main Road, Near Fire Station, Industrial Town, Rajajinagar, Bangalore – 560010.

2. Shivanand M. Dambal  
S/o Lt. Sh. Mallappa K Dambal  
No. 529, Shantashree Nivasa,  
15<sup>th</sup> Main Road, Near Sai Baba Temple  
Manjunathnagar,  
Bangalore – 560010.

**Respondent(s)**

1. Karnataka State Pollution Control Board (KSPCB), through its Member Secretary, Parisara Bhavan, Church Street, Bangalore – 560001.

2. Department of Forests, Ecology and Environment Government of Karnataka through its Secretary, 4<sup>th</sup> floor, MS Building, Bangalore – 560001.

3. Union of India  
Rep by its Secretary to Government, Ministry of Environment, Forests and Climate Change Union of India, through Secretary, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi – 110003.

4. Central Pollution Control Board (CPCB), through its Member Secretary, East Arjun Nagar, New Delhi – 110032.

**Legal Practitioners for Applicant(s)**

M/ s Naveen R. Nath

**Legal practitioners for respondent(s)**

Mr.Thirunavukkarasu for R4  
Mr.Gokul Krishnan for R1  
Mr.G.M.Syed Nurullah Sheriff for R3  
Mr.Devraj Ashok for R2

Note of the Registry	Orders of the Tribunal
Item No.10	Date: 10 <sup>th</sup> October, 2017
.	The learned counsel appearing for 1 <sup>st</sup> respondent Karnataka

State Pollution Control Board has filed reply. We have heard learned counsel appearing for the applicant as well as 1<sup>st</sup> respondent. We direct Mr.Syed Nurullah Sheriff, learned counsel appearing for MoEF & CC to be present tomorrow viz., 11.10.2017.

....., JM  
(Justice Dr. P. Jyothimani)

.....,EM  
(Shri P.S. Rao)

